NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	IA 15/17 in TP 77/16	Hearing	397 / 398	Ganga Reddy Vs M.G6 Wholesale Market(India)(P) Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K-Y. SATISH 8884321353

PETITIONER

Counsel for petitioner is present. Counsel for respondent is also present. Order pronounced in IA 15/17 vide separate orders. IA 15/17 is allowed.

Both the parties are directed to proceed with the matter and the matter is listed on 31.07.2017.

MEMBER (J)

MEMBER (T)